

SHRI VASUDEVAN NAIR (Peer-made): What has happened to that motion?

MR. SPEAKER: This one is taken up now. He has not been informed that it has been rejected. It is pending.

SHRI INDRAJIT GUPTA: In view of the fact that the Assembly is meeting in an hour and a half from now, could we at least have a statement from the Minister?

MR. SPEAKER: It is not rejected. He has not received any information that it is rejected.

श्री मधु लिमये : इतना बता दें कि इन्होंने कोई निर्देश दिया है या नहीं ?

MR. SPEAKER: It is pending. Only one motion can be taken up at a time. I cannot ask the Home Minister to get up and offhand make a statement.

SHRI S. M. BANERJEE: He knows the position.

श्री मधु लिमये : ग्रन्थस महोदय, यह गृह मंत्री सब जानते हैं। एम० एल० एज० को छोड़ा नहीं गया है इसीलिए यह चुप हैं।

SHRI S. M. BANERJEE: They are not being released.

MR. SPEAKER: I cannot anticipate. One motion is taken up. The other is pending. Why is he in a hurry? I have not rejected it.

SHRI S. M. BANERJEE: They are meeting at 2 O'clock.

MR. SPEAKER: If the Home Minister himself makes a statement, I can understand.

SHRI UMANATH (Pudukkattai): question relates to the period prior to 2 O'clock today. If we do not have the information now, what is the use of having it?

MR. SPEAKER: I understand. But the Home Minister also must be given some time if he is prepared to give information.

AN HON. MEMBER: You ask him.

MR. SPEAKER: Papers to be laid on the Table.

12.14 hrs.

PAPERS LAID ON THE TABLE

Government Resolutions on Wage Boards for Sugar Industry and Road Transport Industry

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR): I beg to lay on the Table:

- (1) A copy of Government Resolution No. WB-7(1)/67 dated the 30th December, 1967 announcing acceptance of interim recommendations made by the Second Central Wage Board for the Sugar Industry with regard to the age of retirement and annual increments. [Placed in Library, See No. LT-35/68].
- (2) A copy of Government Resolution No. WB-14(2)/67 dated the 18th January, 1968 announcing the acceptance of certain recommendations made by the Central Wage Board for Road Transport Industry for grant of Interim wage increase. [Placed in Library, see No. LT-36/68].

12.14½ hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report

following message received from the Secretary of Rajya Sabha:—

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Tuesday, the 13th February, 1968, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Monopolies and Restrictive Trade Practices Bill, 1967:—

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Bill to provide that the operation of the economic system does not result in the concentration of economic power to the common detriment, for the control of monopolies, for the prohibition of monopolistic and restrictive trade practices and for matters connected therewith or incidental thereto, be extended upto the first day of the last week of the 65th Session of the Rajya Sabha."

12.15 hrs.

ANNOUNCEMENT RE. ACCEPTANCE OF GOVERNMENT REPLIES BY ESTIMATES COMMITTEE RE. DEFENCE RESEARCH AND DEVELOPMENT LABORATORY, HYDERABAD

MR. SPEAKER: I have to inform the house that the chairman, Estimates Committee, has intimated to me that he has accepted the replies of Government indicating action taken on the recommendations/conclusions contained in the *ad hoc* secret report of the Sub-Committee of the Estimates Committee on Defence Research and Development Laboratory, Hyderabad, which was forwarded to the Minister of Defence on the 28th March 1968.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

Nineteenth Report

SHRI KHADILKAR (Khed): I beg to present the Nineteenth Report of the Committee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE

Thirteenth Report

SHRI M. R. MASANI (Rajkot): I beg to present the Thirteenth Report of the Public Accounts Committee on Appropriation Accounts (P. & T) 1965-66 and Audit Report (P & T) 1967.

12.15½ hrs.

ESTIMATES COMMITTEE

Twenty-fourth to Twenty-eighth Reports

SHRI P. VENKATASUBBIAH Nandyal): I beg to present the following Reports of the Estimates Committee:—

- (1) Twenty-fourth Report on action taken by Government on the recommendations contained in the Seventy-seventh Report of the Estimates Committee (Third Lok Sabha) on the erstwhile Ministry of Food and Agriculture—Central Rice Research Institute, Cuttack.
- (2) Twenty-fifth Report on action taken by Government on the recommendations contained in the Ninety-eighth Report of the Estimates Committee (Third Lok Sabha) on the Ministry of Food, Agriculture, Community Development and Co-operation (Department of Community Development)—Part I Central Programme.